

scale sector is necessary.

In this connection it may be stated that in terms of the existing licensing policy the manufacture of radios can be undertaken without obtaining an industrial licence by any unit which does not belong to one of the larger houses or is not a foreign firm, since for this purpose, the capital investment required is less than Rs. 1 crore and the value of imported plant and machinery and components needed is less than the prescribed limits.

Issue of Licences to Monopoly Houses after enactment of Monopolies and Restrictive Trade Practices Act, 1969

444. SHRI SATYENDRA NARAIN SINHA : Will the Minister OF INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the total number of Industrial Licences given to the monopoly houses after the enactment of the Monopolies and Restrictive Trade Practices Act, 1969;

(b) the justification for giving these licences;

(c) whether Government have fixed any ceiling beyond which an Industrial House will not be allowed to grow; and

(d) if so, what?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) The total number of industrial licences issued to companies belonging to or controlled by the Industrial Houses which *Prima-facie* attract the provisions of the M.R.T.P. Act from the commencement of the Act that is from 1.6.70 upto 23.10.71 is 157, out of which 105 are for 'carrying on business' while only 52 licences are for setting up of new undertakings, expansion of existing capacities and diversification.

(b) to (d). The licences are issued on merits consistent with Government's revised Industrial Licensing Policy as enunciated in February, 1970, after following the due procedure applicable to each case.

Quality of Cars

445. SHRI BANAMALI PATNAIK : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the existing three private Car manufacturing units have not been able to improve the quality of Cars despite protestations and pleadings; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). In July, 1967, Government had appointed an Expert Committee, named the Motor Car Quality Enquiry Committee, to investigate into the causes of the deterioration in the quality of cars and to suggest remedial measures. The Committee made a number of recommendations for improving the quality of cars. These were communicated to the car manufacturers for compliance. In order to ensure compliance, statutory directions under Section 16 of the Industries (Development and Regulation) Act, 1951 were also issued to the car manufacturers in respect of the more important of these recommendations. In pursuance of one of the recommendations of the Committee, a directive was issued to the car manufacturers and the Associations of Automobiles and Ancillaries to obtain their bought out stems from companies who have ISI Certification Mark. Despite these steps, there has been no appreciable improvement in the quality of cars though the number of complaints received has registered a marginal decline. The reason primarily is absence of quality consciousness among car manufacturers as they function in a sheltered and sellers' market.

Development of Backward Districts in Orissa

447. SHRI BANAMALI PATNAIK : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2754 on the 22nd June, 1971 regarding setting up of Industries in Tumkur District (Mysore) and state :

(a) the amount earmarked for the purpose of industrial development of backward Districts of Orissa ; and

(b) the nature of industries proposed to be started ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). Funds have been set apart for the country as a whole for the 10 per cent investment subsidy allowed, subject to certain conditions, to new industries set up in selected backward districts. Industries which may be set up in the two backward districts of Orissa, viz. Kalahandi and Mayurbhanj, will also be entitled to the 10 per cent investment grant if they qualify under that scheme. In addition to this, the State Government are providing financial assistance under the State-Aid to Industries Act on a priority basis to industries in the backward areas of Orissa.

Concessional finance from financing institutions is available for industries set up in the following backward districts of Orissa :

Bolangir, Mayurbhanj, Dhenkanal, Kalahandi, Balasore, Koonjhar, Koraput and Phulbani.

The State Government have surveyed the districts of Balasore, Koraput, Kalahandi and Bolangir to assess the industrial potential of these districts. The Industrial Development Bank of India have also carried out a survey of the State and a report has been submitted to the State Government. It is expected that the State agencies and entrepreneurs would take advantage of these survey reports and set up industries in the backward areas of Orissa.

केन्द्रीय सचिवालय आधुनिक सेवा में पदोन्नति का प्रभाव

448. डा० संकटा प्रसाद : क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सचिवालय आधु-

निक सेवा के आधुनिकों को, जिनका वेतन क्रम 210-530 रुपये है, पदोन्नति के लिये किसी प्रतियोगी परीक्षा में बैठने की अनुमति नहीं है जिसमें इस श्रेणी के लिये पदोन्नति का कोई अवसर नहीं है ;

(ख) क्या सरकार इस श्रेणी को पदोन्नति के अवसर देने के लिए किन्हीं उपायों पर विचार कर रही है, और

(ग) यदि हां, तो इन सम्बन्ध में क्या उपाय किए हैं, और यदि कोई उपाय ही किये गये, तो इसके क्या कारण हैं ?

गृह-मंत्रालय और कामिक विभाग में राज्य मंत्री (श्री राम निवास मिर्जा) : (क) से (ग) इस समय केन्द्रीय सचिवालय आधुनिक सेवा में निम्न 4 ग्रेड शामिल हैं :

ग्रेड-III	...	130-280 रुपये
ग्रेड-II	...	210-530 रुपये
ग्रेड-I	...	350-770 रुपये
प्रवरण ग्रेड	...	350-900 रुपये

इस सेवा के ग्रेड-I तथा प्रवरण ग्रेड में सभी पदों को वरिष्ठता का यथोचित ध्यान में रखते हुए योग्यता के आधार पर निम्न ग्रेड से पदोन्नति द्वारा भरा जाता है। इस समय ग्रेड-1 प्रवरण ग्रेड से पदों को भरने के लिए विभागीय प्रतियोगित परीक्षा के आधार पर किसी प्रतिशतता की व्यवस्था नहीं है।

1-8-1969 से केन्द्रीय सचिवालय आधुनिक सेवा का पुनर्गठन कर दिया गया है, जिसके परिणाम-स्वरूप सेवा में ग्रेड-I वेतनमान में धारण बड़ोतरी, ग्रेड-I के पदों की संख्या में वृद्धि और प्रवरण ग्रेड के बालू हो जाने से सदस्यों के लिए पदोन्नति के अवसरों में सुधार हुआ है।

Setting up of Atomic Plants in the Country

449. SHRI B.K. DASCHOWDHURY :